

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB)-718(ND)2019**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.06.2019.**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM Petrochemicals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016**

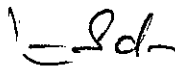
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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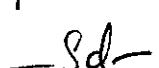
**Present:** Mr. Vikas Sharma, Advocate for the Petitioner.

**ORDER**

Mr. Vikas Sharma, Ld. Counsel has put in fresh appearance on behalf of the Operational Creditor. He prays for some time to take steps in terms of the previous order. Renotify this case for service on the Corporate Debtor returnable on 12<sup>th</sup> June, 2019.

Affidavit of service be filed.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**